

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 213- IA/665(AHM) 2021
ITEM No 214- IA/582(AHM) 2022
ITEM No 215- IA/583(AHM) 2022
ITEM No 216- IA/678(AHM) 2022
In
CP(IB) 149 of 2017

Order under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda
V/s
Varia Engineering work Ltd

.....Applicant

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Nipun Singhvi, Adv. a/w. Mr. Vishal Dave, Adv.
: Mr. Nandish Chudgar, Adv.

ORDER

IA/665(AHM) 2021, IA/582(AHM) 2022, IA/583(AHM) 2022, IA/678(AHM) 2022

Pleadings are complete.

Matter stands adjourned to 25.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**